

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 4620 OF 2009

RAJA RAM & ORS.

Appellant (s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(With appln(s) for permission to place addl. documents on record and with office report)

WITH

Civil Appeal NO. 4622 of 2009

(With office report)

Civil Appeal NO. 4624 of 2009

(With office report)

SLP(C) NO. 18981 of 2008

(With appln(s) for placing additional facts and documents on record and with office report)

SLP(C) NO. 18982 of 2008

(With appln(s) for placing additional facts and documents on record and with office report)

SLP(C) NO. 18983 of 2008

(With appln(s) for placing additional facts and documents on record and with office report)

SLP(C) NO. 18984 of 2008

(With appln(s) for placing additional facts and documents on record and with office report)

Civil Appeal NO. 6251 of 2010

(With office report)

Civil Appeal NO. 4623 of 2009

(With office report)

Civil Appeal NO. 10387 of 2013

Date: 26/02/2014 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Appellant(s) Ms. Priya Hingorani, Adv.

M/S. Hingorani & Associates, Adv.

Ms. Shobha, Adv.

Mr. Indar Singh, Adv.

Ms. Jyoti Rana, Adv.

Mr. Prasanna Mohan, Adv.

Mr. Satpal Singh, Adv.

For Respondent(s)

Mr. Puneet Taneja, Adv.

Ms. Shweta Shalini, Adv.

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Dr. Kailash Chand, Adv.

Ms. Rachana Srivastava, Adv.

Mr. Utkarsh Sharma, Adv.

Ms. Pratiksha Chaturvedi, Adv.

UPON hearing counsel the Court made the following
O R D E R

Civil Appeal No(s). 4620 OF 2009
Civil Appeal No(s). 4622 of 2009
Civil Appeal No(s). 4624 of 2009
SLP(C) No(s). 18981 of 2008
SLP(C) No(s). 18982 of 2008
SLP(C) No(s). 18983 of 2008
SLP(C) No(s). 18984 of 2008
Civil Appeal No(s). 6251 of 2010

Civil Appeal No(s). 4623 of 2009

Heard Ms. Priya Hingorani, learned counsel for the petitioner/appellant in Civil Appeal No. 4620 of 2009, Civil Appeal No. 4622 of 2009, Civil Appeal No. 4624 of 2009, SLP(C) No. 18981 of 2008, SLP(C) No. 18982 of 2008, SLP(C) No. 18983 of 2008 and SLP(C) No. 18984 of 2008 and Ms. Shobha, learned counsel for the appellant in Civil Appeal No. 6251 of 2010 and Mr. Puneet Taneja, learned counsel for the respondents in all the matters.

Arguments concluded.

Judgment reserved.

Civil Appeal No(s). 10387 of 2013

This matter be de-tagged and be listed along with SLP(C) No. 31679 of 2010.

| (DEEPAK MANSUKHANI)
| Court Master

| (M.S. NEGI)
| Assistant Registrar

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